and Kashmir, Kolhapur and Pune in Maharashtra, Patna in Bihar, Jabalpur in Madhya Pradesh and Vijayawada in Andhra Pradesh. Concerned private operators at Delhi and Bengaluru airports have proposed to increase the overall capacity of the airports by way of expansion and upgradation of Terminal-I, Construction of 4th runway and Parallel Taxi Track at Delhi Airport and construction of 2nd Terminal Building and new runway at Bengaluru Airport. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual developer, which involve a lengthy and time consuming process.

Privatisation of airports

2264. DR. SANJAY SINH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Government is in the process of privatisation of airports in the country;
 - (b) if so, the details thereof;
 - (c) the response for the privatisation of airports;
 - (d) the details of the airports privatised till date; and
- (e) the details of the procedure adopted for privatisation of airports in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The Government has decided to lease out the six airports of Airports Authority of India (AAI) viz. Thiruvananthapuram, Guwahati, Ahmedabad, Jaipur, Lucknow and Mangaluru for operation, management and development through Public Private Partnership (PPP) Model. AAI has issued the Request for Proposal (RFP) in this regard on 14.12.2018. Last date for submission of bids is 14.02.2019.

(c) to (e) Question does not arise.

Categorizing SEZs under infrastructure sector

2265. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether there is any proposal with Government to categorise Special Economic Zones (SEZs) under infrastructure sector;